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1	2	3
6.	Smt. Sushila Devi, 122, Gali Jatwara, Teliwara	Unauthorised construction of two rooms, toilet, kitchen at ground Floor and 2 rooms, toilet and lounge at 1st and 2nd Floors.
7.	Sh. Inder Singh, 97, Gali Jatwara, Teliwara.	

(b) to (d) The Municipal Corporation of Delhi has further reported that action for demolition of these unauthorised constructions will be taken in due course.

Terrorist and LTTE Activities in Tamilnadu

1087. SHRI V. RAJAN CHELLAPPA: Will the Minister of HOME AFFAIRS be pleased to state in what manner Government has been extending support to Tamilnadu for tackling and preventing terrorist and LTTE activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): The Central Government has been extending assistance to the State Govt. of Tamilnadu in the form of deployment of para military forces, and financial assistance to the State Govt. for modernisation of police as under:—

1		111	lakh)	
L	IND.		Ianii	

Year	Amount released		
1990-91	72.97		
1991-92	131.17		
1992-93	38.37		

In addition to the above, an amount of

Rs. 10 crores has also been released to the State Government during 1991-92 as grants in-aid for operation against militants. Further, the Central Government have declared LTTE as an unlawful association under the Unlawful Activities (Prevention) Act, which will strengthen the hands of the State Government in containing the activities of LTTE.

Raising More Battalions of Women in CRPF

1088. SHRI SHANTI TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to raise more women battalions in the Central Reserve Police Force; and

(b) if so, the reasons therefor and the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) There is at present one Mahila battalion in CRPF. A proposal to raise another battalion in CRPF comprising largely women personnel is under consideration.

Inadequate funds for North-Eastern Council

1089. SHRI GURUDAS DAS GUPTA:

SHRI N.E. BALARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the North-Eastern Council is not being given adequate funds to implement varius development projects in members States;

(b) if so, what are the funds allocated to the council during the year 1992-93 and 1993-94 and demand made by the Council for the year;

(c) whether there has been a demand to place the NEC under the Ministry of Planning or directly under the Prime Minister for its power functioning; and

(d) if so, Government's reaction thereto?